

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO -1869
ANSWERED ON – 07/08/2024

MAINTENANCE AND MODERNIZATION OF ROADS

1869. # SHRI DEEPAK PRAKASH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether any policy is being formulated/step being taken by the Government with regard to maintenance and modernization of roads in the rural areas of Jharkhand;
- (b) if so, the details thereof;
- (c) whether Government is considering suitable proposals for it;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Development and maintenance of all State roads, including roads passing through rural areas in the country including the State of Jharkhand, are the responsibility of the State Governments.

Development and Maintenance Works on NHs are taken up based on the traffic density, condition of the roads, inter-se priority and availability of funds.

Development and maintenance of NHs is a continuous process. The Ministry has evolved a mechanism to ensure proper Maintenance and Repair (M&R) of all NHs sections, including for the State of Jharkhand, through accountable maintenance agency.

The M&R of stretches of NHs, where Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the concerned Concessionaires/ Contractors till the end of the Defect Liability Period (DLP)/ the

Concession Period. Similarly, for NHs stretches undertaken under TOT (Toll Operate and Transfer) and InvIT (Infrastructure Investment Trust), M&R responsibility lies with concerned Concessionaire till the end of the Concession Period.

For remaining NHs stretches, Ministry has taken policy decision to undertake maintenance works through contract maintenance, which is either Performance Based Maintenance Contract (PBMC) or Short Term Maintenance Contract (STMC), leaving no section of NHs without any accountable contractual maintenance agency.
